

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 536.
TO BE ANSWERED ON MONDAY, THE 6th FEBRUARY, 2017.**

CLOSURE OF SALT COMMISSIONER OFFICES

536. DR. KIRIT SOMAIYA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether it is true that a decision has been taken by the Salt commissioner to close down its offices and bring down the operation in metro cities like Mumbai, Kolkata, Delhi;
- (b) if so, the details thereof and the reasons therefor along with the number of employees likely to be affected therefrom;
- (c) whether Government has prepared any plan to accommodate these surplus employees elsewhere; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) to (d):** It is not correct that the Salt Commissioner has taken a decision to bring down operations in metro cities like Mumbai, Kolkata and Delhi. However, on the recommendation of Expenditure Reforms Commission and evaluation by National Productivity Council (NPC), DIPP has decided to re-structure Salt Commissioner's Organization (SCO). Accordingly, orders have been issued to close 2 Regional Offices, 10 Divisional/Circle Offices, 53 Factory Offices and 17 Salt Testing Laboratories. This has been done with the objective to rationalize/streamline functioning of Salt Commissioner's Organization (SCO). As on 31st January, 2017, staff strength of SCO is 422, which is recommended to be reduced to 306 after re-structuring. No plan has been approved to accommodate surplus manpower so far.
